

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

Appeal No. 254 of 2015

Dated : 1st April, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Neyveli Lignite Corporation Ltd. Appellant(s)

Versus

Tamil Nadu Generation & Distribution Co. Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G.Ramachandran
Ms. Poorva Saiga
Mr. Shubham Arya

Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Suraj Singh for R- 9 to 11

Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-14, CERC
Mr. S.Vallinayagam for R-1

ORDER

The pleadings are said to be complete. This appeal is matured for arguments.

Post this appeal for arguments on **21st July, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt